

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN): (a) The community centre and shopping facilities have not yet been provided in the Central Government Housing Complex, Vasant Vihar, New Delhi.

(b) and (c). The work of construction of shopping complex is under process and is likely to be completed in about 3 years time as the process involves approval of building plans from the local bodies concerned.

The work of construction of community centre is at the planning stage and is likely to be taken up in 1991-92.

[English]

**Appointment of Hindi Teachers at Primary and Secondary level in Orissa**

991. SHRI BHAJAMAN BEHERA:  
SHRI ANADI CHARAN DAS:

Will the THE MINISTER OF HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government have been assisting Non-Hindi Speaking States in the matter of appointment of Hindi Teachers at Primary and Secondary level;

(b) whether the demand for appointment of 600 Hindi Teachers in Orissa is awaiting Central clearance and approval;

(c) if so, the reasons thereof and action proposed to be taken to clear the demand; and

(d) the line of action proposed for the 8th Plan period?

THE THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJ MANGAL PANDE): (a) Yes, Sir.

(b) and (c). The State Government has submitted a proposal for creation of 600 more posts of Hindi Teachers during the 8th Plan. Since the State Government is not in a position to maintain the posts already created upto 7th Plan, it has not been considered appropriate to approve their proposal for creation of posts till the State Govt. is in a position to maintain the posts, already created and filled up, out of their own resources.

(d) The proposal for continuance of the scheme in the 8th Plan has been referred to the Planning Commission.

**Harmful effects of Chemicals used in Detergent Powders**

992. SHRI ARIF BAIG: Will THE MINISTRY OF HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the harmful chemicals which are used in the manufacture of synthetic detergent powders and cakes;

(b) whether there is any prescribed/maximum percentage of weight of these chemicals;

(c) the steps the Government have taken or propose to take to protect the consumers from the dangerous affects of these hazardous chemicals; and

(d) whether the Government have any proposal under consideration to bring synthetic detergent powders and cakes under the purview of the Indian Standards and Essential Commodities Act and also issue Quality Control Order so as to protect the health of the consumers?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE AND DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI DASAI CHOWDHARY): (a) and (b). The